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Member that according to the basis fixed in 1960 Mysore was getting 60,500 tons and by the 1963 allotment, it is 7,500 tons more and whenever any necessity arises and there is a demand, we will make additional allotment to meet particular cases.

SHRI MULKA GOVINDA REDDY: May I know, to get over the shortage in supply of cement, whether the Government of India have received any proposal for sanctioning new cement factories or are they contemplating the sanctioning of new cement factories particularly in Mysore . .?

SHRI BIBUDHENDRA MISRA: More cement factories are being established. For the establishment of a cement factory in the public sector, the principle has been accepted and a Supplementary Grant has been sanctioned.

SHRI M. S. GURUPADA SWAMY: I am putting a general question. May I know whether the present crisis in cement is due firstly because the utilisation of the existing capacity is not there, secondly the private sector has refused to expand the existing capacity and thirdly the new cement factories have not been started though Heences have been issued? In view of all these, may I ask the Minister whether he will consider taking over the cement industry by the Government itself in the public sector?

SHRI H. C. DASAPPA: I must say that So far as cement production is concerned, I have already said that it is in short supply. We have taken every measure to increase the production of cement. A large number of persons have been licensed already. It is true to some extent that these licenses have not made good their claim to put up the plants. Recently, only on the 22nd of last month, there was a conference where we brought together these licensees as

well as the cement plant manufacturers and they have told us that they would give us proposals by the end of October or so and I think they will make good their claim. If there is any lapse on their part, the Government will not hesitate . . .

SHRI M. S. GURUPADA SWAMY: ... to nationalise?

SHRI H. C. DASAPPA: ... not nationalise but to start these new cement factories on their own through the cement Corporation. The question of nationalising the whole of the cement manufacturing Industry in the country may not be quite necessary.

*553. [The questioner (Shri C. M. Pconacha) was absent. jr_{0r} answer, vide col. 3921 infra.1

*554. [The questioners (Shri A. B. Vajpayee and Shri G. K. Kapoor) were absent. For answer, vide col. 3922 infra.]

*555. [The questioner (Shri G. K. Kapoor) was absent. For answer, vide cols, 3922-23 infra.]

BEARERS OF DINING CARS

- *556. SHRIMATI NANDINI SAT-PATHY: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the bearers of the dining cars in all the railways are employed on commission basis; and
- (b) if so, what is the percentage that they get?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No, Sir. Only those bearers who are engaged for service to passengers in their compartments are employed on commission basis.

(b) The information is being collected and will be laid on the Table of the Sabha.

SHRIMATI NAND1NI SATPATHY: May I know whether the Government is thinking of appointing those bearers who are serving in the compartments on a regular basis?

SHRI RAM SUB HAG SINGH: We wiil consider the suggestion.

SHRI BHUPESH GUPTA; May I know whether it is not a fact that ihis matter has been engaging the attention of the Government for a long time? What is the reason as to why this decision has not yet been tak.?n?

SHRI RAM SUBHAG SINGH: It has not been pending since a 1< ng time because catering was only rece it-ly nationalised, only during the course of 6 or 7 years. Now there are about 4,000 employees working under the Departmental catering and there are about 3,000 who are working on a commission basis also. As I said in reply to the previous supplementary, we will consider the whole thing.

SHRI A. D. MANI: May I ask the Minister whether it is not a fact tl at on the G.T. Express the bearers are engaged on a salary basis but they jet a .reduced D.A.? The same D.A. which is given to the other employees in the Railways is not given to the beartrs in the dining car. Why?

SHRI RAM SUBHAG SINGH: It is true that they are getting a reduced D.A.

SHRI LOKANATH MISRA: May I know if there is any specific reason to treat the two types of bearers separately, those who serve in the refreshment cars and those who serve the passengers otherwise?

SHRI RAM SUBHAG SINGH: Tho? who go and serve in other compartments are given some commission and those who serve in the car To not get that.

SHRI LOKANATH MISRA: Is the'e any reason specifically?

iiHRi HAM SUBHAG SINGH: The reason is that they will have to go from compartment to .compartment.

SHRI BHUPESH GUPTA: The point is this. He said, when I said it has been pending for a Jong time, that it is not for a long time. It is 6 or 7 years. You are 17 years old.

THE DEPUTY CHAIRMAN; Six or seven vears or months?

SHRI BHUPESH GUPTA; Years. Surely it is a h>ng time. Is it a fact ihat immediately after the Railways taking over the catering the matter came up before the authorities tor putting them on the basis of salaries. Four years of delay has been caused— I give you three years of grace—in coming to a decision. Have we some idea as to when these poor people will be put on a better footing?

THE DEPUTY CHAIRMAN: Not another 7 years?

SHRI RAM SUBHAG SINGH; Being poor people, they will receive as much attention from the Government as the hon. Member will be able to show himself and any representation that is there will receive our very careful attention.

SHRI BHUPESH GUPTA: Is it an answer? It is philosophy.

SHRI FARIDUL HAQ ANSARI: May I know whether he is aware that this system of commission has caused serious inefficiency among these people?

SHRI RAM SUBHAG SINGH: Actually complaints are also received from places where this commission system is not in existence. So it can be said that this is a universal thing and that it is not in one system. But wherever there is any complaint, we shall see that they are properly attended to.

SHRI R. P. JAIN: Will the Minister mention the total monthly remuneration these people get as commis-sioi Does it nut violate the Minimum Wages Act . . . ?

SHRI RAM SUBHAG SINGH: I require notice about the exact amount.

SHRI N. SRI RAMA REDDY; What is generally the average income of a bearer employed on a commission basis and what would have been his income if he was a salaried employee?

SHRI RAM SUBHAG SINGH: About this also I require notice.

Shri P. N. SAPRU: Do these bearers, if they receive commission, receive tips from people whom they serve? If so, what is the average tip?

SHRI RAM SUBHAG SINGH; This is a known fact. They do receive.

SHRI DEOKINANDAN NARAYAN: Is it not a fact that all these bearers get a minimum salary plus the commission?

SHRI C. D. PANDE; The Minister does not know.

(No reply)

SHRI LOKANATH MISRA; The hon. Member who put the question just now asked the Minister whether those who are paid commission,—do they—also get a minimum salary? And he said "Yes", and there he was wrong.

THE DEPUTY CHAIRMAN; I do not think, did you say that?

SHRI RAM SUBHAG SINGH: Madam, I had given the information regarding the whole thing, that there are about 4,000 workers on salary basis and about 3,000 workers on commission basis, and according to our rules we do provide certain facilities to all the people who work there, essential facilities, not salary in addition to commission.

DR. SHRIMATI PHULRENU GUHA: May I know, Madam, which are the Railways which give salary to the bearers, because the Minister said some of the Railways give salaries and some commission?

SHRI RAM SUBHAG SINGH: Not some; it is uniform in departmental catering, wherever it has been introduced, and it has grown virtually on all the Railways. Of course, there are certain stations in each Zone which are not having departmental catering and certain other stations where departmental catering is going on. So it is not a thing which is in any one Railway and not prevalent in the other.

RAILWAY OVERBRIDGE AT PULBANGASH IN DELHI

- •557. SHRI OM MEHTA: Will the Minister of RAILWAYS be pleased to state:
- (a) whether it is a fact that the work on the extension of the railway overbridge at Pulbangash in Delhi is still incomplete;
- (b) the date on which the work wa_s started; and
 - (c) the reasons for delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI SHAM NATH): (a) Yes, Sir.

- (b) In September, 1963.
- (c) Does not arise as the target date for completion is December 1964.

SHRI SANTOKH SINGH: May I know, Madam, if there is any scheme included in the Third Five Year Plan, or in the Fourth Five Year Plan to construct overbridges on the Najaf-garh road and on the Patel Nagar road near the Delhi Milk Supply Scheme?

SHRI SHAM NATH: There are several schemes to construct such over-bridges and to abolish the estab-